## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/252/HDB/2017
NAME OF THE COMPANY	ITPIL Software Solutions Private Limited
NAME OF THE PETITIONER(S)	ITPIL Software Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADAUSUDAN	CA	· Com	1 Shiring
		9246585998	h Los

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			1

Heard Mr.Madhusudan, learned CA for the Appellant, he is filing some of the details relating to the matter. Post the case on 17.01.2018.

Member (Technical)

Member (Judicial)